

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1786
TO BE ANSWERED ON 17.03.2022

CAMPA funds for States

1786. DR. SASMIT PATRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) total Compensatory Fund Management and Planning Authority (CAMPA) funds provided to States during the past five years, State-wise;
- (b) the rationale and reasons for providing CAMPA funds to the States;
- (c) whether there is a specific formula to arrive at the determination of the CAMPA funds for States, the details thereof; and
- (d) implementation status of CAMPA funds by States and status report of Centre if any, in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The total Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds provided to States/UTs during the period 2016-17 to 2018-19 by Adhoc CAMPA and from 2019-20 to 2020-21 by National CAMPA is enclosed in **Annexure-I**.
- (b) to (c) The CAMPA funds are transferred from National Compensatory Afforestation Fund to the State Compensatory Afforestation Fund under the Public Account of States/UTs as per provision of the Compensatory Afforestation Act 2016 which states that 90% of all monies realized from user agencies towards compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, net present value, catchment area treatment plan or any money for compliance of conditions stipulated by Central Government while according approval under the provisions of Forest (Conservation) Act, 1980, and funds recoverable from user agencies in cases where land diverted falls within the protected areas notified under Wildlife protection Act, 1972 for undertaking activities relating to the protection of biodiversity and wildlife.
- (d) The monies received in the CAMPA fund are being utilized by States/UTs for compensating the loss of forest & tree cover, ecological services and hydrological services due to diversion of forest land for developmental projects through undertaking activities like compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, undercatchment area treatment plan, and for protection of biodiversity and wildlife duly approved by the Executive Committee of National CAMPA. States/UTs are mandated to upload the polygons of activities taken up under CAMPA fund on the e-Green

watch portal. Forest Survey of India carries out analysis of geo-spatial data (polygons) of plantations being uploaded by the State Forest Departments on e-Green Watch portal for accuracy of location, area and year of plantation. The analysis of plantations is available on e-Green Watch portal (www.egreenwatch.nic.in).

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1786 DUE FOR REPLY ON 17.03.2022 BY DR. SASMIT PATRA 'CAMPA funds for States'

Sl. No.	Name of State/UT	CAMPA Funds (Rs. in Crore)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman & Nicobar	1.33	5.76	1.77	0.00	16.41
2	Andhra Pradesh	100.00	100.00	118.00	1734.81	0.00
3	Arunachal Pradesh	146.48	259.10	0.00	1588.72	0.00
4	Assam	60.00	40.63	45.21	560.81	0.00
5	Bihar	34.30	36.87	38.20	522.95	0.00
6	Chandigarh	1.16	1.35	1.61	0.00	11.38
7	Chhattisgarh	399.70	361.40	897.50	5791.70	0.00
8	Dadar and Nagar Haveli	0.00	0.00	0.00	0.00	0.00
9	Delhi	7.45	0.00	0.00	0.00	128.62
10	Goa	7.81	4.70	4.83	238.16	0.00
11	Gujarat	99.00	104.60	171.30	1484.60	0.00
12	Haryana	65.20	88.10	186.00	1282.65	0.00
13	Himachal Pradesh	132.00	124.80	127.72	1660.72	0.00
14	Jammu & Kashmir	101.42	177.75	113.76	0.00	764.54
15	Jharkhand	319.41	370.10	409.56	4158.02	0.00
16	Karnataka	98.04	101.09	101.41	1350.37	0.00
17	Kerala	0.00	6.65	7.96	81.59	0.00
18	Ladakh	0.00	0.00	0.00	0.00	249.27
19	Madhya Pradesh	294.10	334.82	220.93	5196.69	0.00
20	Maharashtra	200.00	220.00	230.00	3844.24	0.00
21	Manipur	25.00	26.00	27.95	309.76	0.00
22	Meghalaya	1.82	0.00	0.00	163.31	0.00
23	Mizoram	11.09	10.22	9.01	212.98	0.00
24	Odisha	540.43	566.13	0.00	5933.98	0.00
25	Punjab	94.09	79.00	102.56	1040.84	0.00
26	Rajasthan	210.76	310.78	205.67	1748.26	0.00
27	Sikkim	18.36	0.00	0.00	392.36	0.00
28	Tamil Nadu	8.53	8.57	8.65	113.42	0.00
29	Telangana	114.00	143.00	237.38	3110.38	0.00
30	Tripura	22.02	19.83	16.70	183.65	0.00
31	Uttar Pradesh	132.79	160.35	152.00	1819.63	0.00
32	Uttarakhand	346.80	312.35	318.30	2675.09	0.00
33	West Bengal	22.10	0.00	23.10	236.48	0.00
	Total	3615.19	3973.95	3777.08	47436.17	1170.22